

(b) if so, during the last one year the number of cases registered separately with Delhi Police and financial scam related cell of Delhi Police and the number of cases in which culprits were arrested out of them;

(c) whether any action has been taken so far against the culprits;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes Sir. A news item regarding "Another cheating case comes to light in Capital" has been reported in "The Hindu" on 15th June, 2009.

(b) to (e) As per the Statement (See below). And when a case is registered, necessary legal action is taken by the Delhi Police against the culprits during investigation. In some cases culprits are absconding, but all efforts are made to arrest them.

Statement

(i) Cheating cases registered by Delhi Police

Year	2008	2009 (Upto 30th June)
Total No. of cases reported	1973	936
Total No. of cases solved	522	113
Challaned	193	25
No. of person arrested	885	183

(ii) Cheating cases registered by Economic Offences Wing, Delhi Police

Year	2008	2009 (Upto 30th June)
Total No. of cases reported	243	118
Total No. of cases solved	131	35
Challaned	136	17
No. of persons arrested	157	49

New Hideouts of Naxalites in Haryana

†1256. SHRI SATYAVRAT CHATURVEDI:

SHRI MOTILAL VORA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that Naxalites have now started to make their hideout in Haryana near to capital of the country, Delhi after Chhattisgarh, Jharkhand, Bihar, West Bengal, Andhra Pradesh and Orissa;

†Original notice of the question was received in Hindi.

(b) whether it is also a fact that a few other organizations are also active in the role of helper of Naxalites; and

(c) if so, the steps being taken by Government to defeat the plans of Naxalites and their helpers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) As per available inputs, activities of naxalites have been reported from few districts of Haryana. The Left Wing Extremist groups sponsor their activities through several front organizations.

State Governments deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts in several ways. These include modernization and upgradation of the State Police forces under various scheme; sharing of intelligence and facilitating inter-State coordination and assistance for integrated development of naxal affected area through a range of schemes.

Terrorist activities in the country

†1257. SHRIMATI MAYA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of States and places in the country where terrorist activities are going on; and

(b) the measures taken by Government to check terrorist activities and the extent to which and the places where Government has been successful in checking these activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) As per available information, apart from Jammu & Kashmir, the naxal affected States and North Eastern Region, sporadic incidents of terrorist violence have been reported in the hinterland in the recent past from the States of Andhra Pradesh, Delhi, Gujarat, Haryana, Karnataka, Maharashtra, Punjab, Rajasthan and U.P.

(b) The Government has been, on a continuing basis, reviewing the security arrangements in the light of the emerging challenges, including terrorist, and naxalite activities and a number of important decisions and measures have been taken. These measures include augmenting the strength of Central Para-Military Forces; amendment of the CISF Act to enable deployment of CISF in joint venture or private industrial undertakings; establishment of NSG hubs at Chennai, Kolkata, Hyderabad and Mumbai; employment of DG, NSG to requisition aircraft for movement of NSG personnel in the event of any emergency; strengthening and re-organising of Multi-Agency Centre to enable it to function on 24 X 7 basis for real time collation and sharing of intelligence with other intelligence and security agencies; and development of online and secure connectivity between Multi-Agency Centre, Subsidiary Multi-Agency Centres and State Special Branches. Further, the Central Government supplements the efforts of the State Governments by providing assistance for security and development which, *inter-alia*, include deployment of CPMFs, CoBRA Battalions,

†Original notice of the question was received in Hindi.